

**I. THE PAYMENT OF GRATUITY (CENTRAL) RULES, 1972**

**II. NOTIFICATIONS UNDER THE EMPLOYEES PROVIDENT FUNDS AND FAMILY PENSION FUND ACT, 1952**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATE SWAMY): Sir, I beg to lay on the Table:—

I. A copy of the Ministry of Labour and Rehabilitation (Department of Labour and Employment) Notification G.S.R. No. 1488 dated the 16th September, 1972 (in Hindi) publishing the Payment of Gratuity (Central) Rules, 1972, under sub-section (2) of section 15 of the Payment of Gratuity Act, 1972. [Placed in Library. See No. LT-5218/73].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Rehabilitation (Department of Labour and Employment) under sub-section (2) of section 7 of the Employees Provident Funds and Family Pension Fund Act. 1952:—

(i) Notification G.S.R. No. 1348, dated the 12th October, 1972, publishing the Employees' Funds (Ninth Amendment) Scheme, 1972. [Placed in Library. See No. LT-4330/73].

(ii) Notification G.S.R. No. 1490, dated the 15th November, 1972, publishing the Employees' Provident Funds (Eleventh Amendment) Scheme, 1972.

(hi) Notification G.S.R. No. 63, dated the 9th January, 1973, publishing the Employees' Provident Funds (First Amendment) Scheme, 1973.

[Placed in Library. See No. LT-4217/73 for (ii) and (iii).]

**I. The Apprenticeship (Amendment) Rules, 1972 .**

**II. Report of the Deputy Director of MINES SAFETY, VIZIANAGARAM ON THE FATAL ACCIDENT WHICH OCCURRED AT DEPOSIT No. 5 OF THE BAILADILA IRON ORE PROJECT ON THE 5TH JUNE, 1972.**

SHRI G. VENKATE SWAMY: Sir, I also beg to lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Labour and Rehabilitation (Department of Labour and Employment) Notification G.S.R. No. 1994, dated the 23rd October, 1972, publishing the Apprenticeship (Amendment) Rules, 1972, under sub-section (3) of section 37 of the Apprenticeship Act, 1961. [Placed in Library. See No. LT-4331/73].

II. A copy (in English and Hindi) of the Report of the Deputy Director of Mines Safety, Vizianagaram, on the fatal accident which occurred at Deposit No. 5 of the Bailadila Iron Ore Project on the 5th June, 1972. [Placed in Library. See No. LT-4219/73].

**CALLING ATTENTION TO A MAT-TEE OF URGENT PUBLIC IMPORTANCE**

**Reported Decision to Speed up Repatriation of Stateless Persons of Indian Origin from Sri Lanka**

डा० भाई महावीर : श्रीमन्, मैं आपकी अनुमति से भारतीय मूल के लगभग 35,000 राज्यविहीन लोगों को श्रीलंका से शीघ्रतापूर्वक स्वदेश भेजे जाने के निर्णय के समाचार की ओर विदेश मंत्रों का ध्यान दिलाना चाहता हूँ।

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): Sir, the House is aware that the Indo-Ceylon Agreement of 1964 (also known as the Shastri-